

Seventeenth Loksabha

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Title: Issue regarding stopping of girls wearing hijab during school in Karnataka.

***SHRI S. VENKATESAN (MADURAI):** Hon Speaker Sir, Vanakkam.

On 15 January, a private TV Channel in Tamil Nadu aired a kids programme. Hon. Union Minister of State, taking cognizance of this programme which was said to have belittled hon. Prime Minister, sends a notice to the TV Channel.

What is taking place in Karnataka today? Politics of hatred is dividing the student community keeping hijab on the forefront. Instead of making them socialize with the students of their age, these agitations are against the priorities of the student community. Boys will not be permitted to wear crowns and girls will not be permitted to wear hijab. Should the school students stage a drama and college students wear dresses as per your orders.?

The National Commission on Children which went to inquire and investigate into the death of Lavanya to see the religious conversion angle did not take interest to go to Karnataka. Why is it so? A notice seeking clarification was issued by the Union Government for staging a kids drama in a channel. Why is it silent now? A courageous girl Muskan said, do not snatch our educational rights in the name of a small piece of cloth which we wear. "She further added that the co-students need not be punished and let them only be asked to seek apologies. These powerful words can make the religious fanatics to bow down. These are the words of Lord Rama, Prophet Mohammed and Jesus

Christ. These words are created by humanity to defeat their rivals. These words should reverberate in the whole House.

माननीय सभापति : प्लीज़, बैठ जाइए । The issue is over.

... (*Interruptions*)